

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:1357  
ANSWERED ON:02.08.2010  
HARASSMENT TO TELECOM SUBSCRIBERS  
Singh Rajkumari Ratna;Yadav Shri M. Anjan Kumar

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the harassment is caused and ill-treatment meted out to telephone subscribers through lawyers by private telecom operators in the country;
- (b) if so, the details thereof during the last three years and the current year; and
- (c) the action taken/being taken by the Government against the telecom operators?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

- (a) No complaint establish through court of law regarding the harassment/ill treatment meted out to telephone subscriber through lawyers by private telecom operators in the country has been received in Department of Telecommunications.
- (b) & (c) Do not arise in view of (a) above